

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

CP/189(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **SACHIN NATRAJAN V/s S. N. V. G.**
LOGISTICS PRIVATE LIMITED

Section 213 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Amit Jaste, PCS appeared for the Petitioner.
2. Mr. Ajay Anil Thorat, CS appeared for the Respondent.
3. Both parties are directed to place on record their objections/comments to the valuation report.
4. List this matter on **05.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna